

ITEM NO.302

COURT NO.16

SECTION II-B

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1556/2013

CHABI KARMAKAR & ORS.

Appellant(s)

VERSUS

THE STATE OF WEST BENGAL

Respondent(s)

Date : 29-08-2024 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Appellant(s) Ms. Arundhati Katju, Adv.
Ms. Shristi Borthakur, Adv.
Ms. Ritika Meena, Adv.
Ms. Pinki Aggarwal, Adv.
Mr. Sailesh Kumar Gupta, Adv.
Mrs. Priya Puri, AOR

For Respondent(s) Mr. Srisatya Mohanty, Adv.
Ms. Astha Sharma, AOR
Mr. Abhijit Pattanaik, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The present appeal is disposed of in terms of the signed reportable order, which is placed on the file.

Pending application(s), if any, shall stand disposed of.

(NIRMALA NEGI)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)